

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/12/2019

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/1044/2019
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS
NAME OF THE RESPONDENT(S) : MOUNTAIN ESTATES PVT LTD & 4 OTHERS
UNDER SECTION : 59 OF CA 2013

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. Kothowtham Kurian Counsel for Petitioner A, B & C

Geethajalli T
M/s Arivar Polia

for R1

Geethajalli T

Deepa Mariappan

counsel for R2

Deepa

4) Arun. C. Mohan
Kerthikiran Murali

Counsel for R
R 3 & R 4 and R 4

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ORDER

Learned Counsel for the Petitioner is present. Upon notice issued by this Tribunal on 25.11.2019, Learned Counsel for the Petitioner represents that an affidavit of service has been duly filed. Pursuant to the service, it is brought to the notice of this Tribunal that the service to the Respondents has been duly complied with. R1 is being represented by Ms. Geethanjali, Advocate, R2 being represented by Ms. Deepa Mariappan, Advocate and R3 and R5 is being represented by Mr. Keethikiran Murali . In relation to R1, R2, R3 and R5, let reply of these Respondents be filed within a period three weeks from today and an advance copy of the Application to be available to the Counsel for the Petitioner and the Petitioner to file the rejoinder within two weeks thereafter. Post the matter on **21.02.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)